

# **Central Administrative Tribunal Principal Bench, New Delhi**

**O.A. No.2329/2019**

**Friday, this the 9<sup>th</sup> day of August 2019**

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Rachna Sinha, Aged about 24 years  
d/o Shri Rajiv Sinha  
D-301, Munirka Apartments  
Sector 9, Plot No.11  
Dwarka, New Delhi – 110 077  
(Appearing for the post of Lieutenant, Group A)

..Applicant  
(Mr. Prakhar Bhatnagar, Mr. Mohit Tyagi and Mr. Aman Kharb,  
Advocates)

**Versus**

1. Union of India  
Ministry of Defence  
Through its Secretary  
Ministry of Defence, South Block  
New Delhi
2. Union Public Service Commission  
Through its Secretary  
Dholpur House, Shahjahan Road  
New Delhi – 110 069
3. The President, Medical Board  
Base Hospital, Delhi Cantt.  
New Delhi – 110 010
4. The Directorate General of Recruitment  
Adjutant General's Branch  
IHQ of MoD (Army), West Block III  
R K Puram, New Delhi – 110 066
5. The Director General  
DGMS (Army)  
Ministry of Defence  
South Block, M Block, New Delhi – 110 001

..Respondents  
(Mr. H K Gangwani, Mr. R V Sinha and Mr. Amit Sinha,  
Advocates)

**O R D E R (ORAL)****Justice L. Narasimha Reddy:**

This O.A. is filed in relation to selection for the post of Lieutenant in Ministry of Defence. A doubt was expressed as to the jurisdiction of the Tribunal to entertain the O.A. After verification, learned counsel for applicant sought permission to withdraw the O.A. with liberty to approach the appropriate forum.

2. Permission is accorded and the O.A. is accordingly dismissed as withdrawn, leaving it open to the applicant to pursue the remedies before the appropriate forum. There shall be no order as to costs.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**August 9, 2019**  
/sunil/